

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

(20) C.P.(IB)-4307(MB)/2018

CORAM:

SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI CHANDRA BHAN SINGH  
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.11.2019**

NAME OF THE PARTIES: Mr. Sanjay Hasmukhbhai Shah  
V/s  
M/s Satra Property Development

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

**ORDER**

1. The Learned Representative for the Petitioner is present.
2. Petitioner is directed to intimate the next date of hearing to the Respondent and file on record Affidavit of service along with tracking Report.
3. By the order of the Bench matter is adjourned to **06.01.2020**.

Sd/-

CHANDRA BHAN SINGH  
Member (Technical)

04.11.2019  
Jd

Sd/-

M.K. SHRAWAT  
Member (Judicial)